

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No114  
C.P.(CAA)/48(AHM)2021  
in  
C.A.(CAA)/46(AHM)2021

**Order under Section 230-232 Co. Act, 2013**

**IN THE MATTER OF:**

Innovative Healing Systems(Gujarat) Pvt Ltd  
Innovative Healing Systems(India) Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on 07.01.2022**

**Coram:**

Dr.Deepti Mukesh, Hon'ble Member(J)  
Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Ravi Pahwa, Adv.  
For the Income Tax Department : Ms. Dhruvi Trivedi  
For the RD : Mr. Sanjeev Kumar Jain

**ORDER**

Learned Counsel for the Income Tax Department seeks and is granted 3 weeks' time to file report. Let the copy be served to the learned counsel through the e-mail during the course of the day.

OL report is still not there. None appears for OL.

The report of RD has come on record.

List the matter on 23.02.2022.

-sd-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

-sd-

**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**